

# MEGHALAYA LEGISLATIVE ASSEMBLY

MAHATMA GANDHI ROAD

SHILLONG-793001

List of Business

AUTUMN SESSION

Monday, September 12, 2011

## Private Members' Business

1. Questions.
2. Shri Paul Lyngdoh, MLA to call the attention of the Minister in-charge, General Administration under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "The Shillong Times" dt. 30.7.11 under the caption "Aided' by Assam, village dumps Meghalaya".
3. Shri Conrad K. Sangma, Leader of Opposition to move the following motion for modification to the Meghalaya Right of Children to Free and Compulsory Education Rules, 2011.

"Appreciating the grave consequences posed by the Meghalaya Right of Children to Free and Compulsory Education Rules, 2011 framed by the Government of Meghalaya under section 3 8(4) of the Right of Children to Free and Compulsory Education Act, 2009 to (i) the Right to Education of Children as guaranteed by Article 21 A of the Constitution of India and (ii) the rights, responsibilities and obligations of various school authorities, the State and Central Governments concerned with the RTE and other bodies concerned,

This House hereby suspends the operation of the said Rules for the time being and commits the Rules to a Select Committee to be constituted by the Honourable Speaker for deeper study and report and further recommends

that the said Rules shall come into effect only after the State Government has reconsidered the said Rules in the light of recommendations of the said Select Committee.”

\*4. Motions.

\*5. Resolutions.

**AUTUMN SESSION**  
**Addendum to the List of Business for**  
**Monday, September 12, 2011**  
**(After 2.00 P.M.)**

6. (a) Dr. MUKUL SANGMA, Chief Minister in-charge,  
introduce the Meghalaya Tax on luxuries (Hotels  
(b) If leave be granted to introduce the Bill.
7. (a) Prof R. C. LALOO, Minister in-charge, Education to beg leave to introduce  
the Meghalaya State Technical University Bill, 2011.  
(b) If leave be granted to introduce the Bill.
8. (a) Prof. R. C. LALOO, Minister in-charge, Education to beg leave to  
introduce the Rajit Lal University Bill, 2011.  
(b) If leave be granted to introduce the Bill.
9. (a) Prof. R. C. LALOO, Minister in-charge, Education to beg leave to  
introduce the International Open University Bill, 2011.  
(b) If leave be granted to introduce the Bill.

**Shillong,**  
**The 9<sup>th</sup> September, 2011.**

**H. Mylliemngap,**  
**Secretary,**  
**Meghalaya Legislative Assembly**